

Annexure-7

Name of the corporate debtor:		S. Kumars Limited		Date of commencement of: 25/07/2024									
List of operational creditors (Government dues)													
Sl. No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditors	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in total admitted claims					
1	Income Tax Department	5,64,92,860	5,64,92,860	Unsecured	No	No	No	92.10%	No	No	-	-	No revised claims submitted, Amount has been admitted as on basis of CIRP
2	Municipal Corporation Dewas	14,43,551	14,43,551	Unsecured	No	No	No	2.35%	No	No	-	-	No revised claims submitted, Amount has been admitted as on basis of CIRP
3	Regional Director, ESI	4,54,875	4,54,875	Unsecured	No	No	No	0.74%	No	No	-	-	No revised claims submitted, Amount has been admitted as on basis of CIRP
4	EPFO	1,72,04,773	-	Unsecured	No	No	No	0.00%	1,72,04,773.00	No	-	-	The claim has been verified based upon supporting documents and as per assesment it was observed that there is some pending litigation before EPFO AT and in view of this a detailed adjudication letter was issued to the department.
5	M.P. Electricity Department	11,54,149	11,54,149	Unsecured	No	No	No	1.88%	No	No	-	-	Claim has been admitted based upon supporting documents
6	MP Industrial Development Corporation Ltd.,Regional Office, Ujjain (Formerly M.P. Audyogik Kendra Vikas Nigam (Ujjain) Ltd.)	17,91,211	17,91,211	Unsecured	No	No	No	2.92%	No	No	-	-	New claim was recived during liquidation process and the same was admitted based upon relevant documents.
6	Total	7,85,41,419	6,13,36,646					100.00%	1,72,04,773		-	-	